NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.56(MAH)/2014/(T.P.) CA No.

CORAM:

Present: SHRI BSV Prakash Kumar MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2016 AT 10.30 AM.

NAME OF THE PARTIES:

Shri. Vikram Vilasrao Salunke & Ors.

V/s.

M/s. Accrute Engineering Com. Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

cs Anagha Anasingaraju

Petitioner

acragha .

Order

CP. No. 56/397-398/NCLT/MB/MAH/2014

For Arbitration proceedings are pending on the same subject matter, the Petitioner has sought time to take instructions as to whether this Company Petition is to be withdrawn or to continue further.

List this matter on 25.08.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 18th August, 2016.